

provided. It generally conforms to the procedure in the Criminal Procedure Code (Law of the Land). Pertinently, the military judicial system is fair not only to the accused but also to the victim and the organisation.

#### Indian Council for Cultural Relations

2796. SHRI SANDIPAN THORAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the present status of the proposal for acquiring of Jinha House in Mumbai for giving boost to the cultural activities of Indian Council for Cultural Relations;

(b) whether functioning of Regional Centres in India and cultural centres set up abroad has been reviewed recently and details of significant achievements, shortcomings observed thereon;

(c) whether the Government propose to restructure/expand/strengthen the existing network of ICCR - both within the country and abroad; and

(d) if so, the details of decisions taken/proposals under consideration to upgrade and strengthen the network for cultural diplomacy through ICCR and additional funds provided therefor during the current year?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) One of the proposals that has been made for Jinnah House is that it be maintained by the Indian Council for Cultural Relations as a cultural complex. The various proposals remain under consideration.

(b) The Standing Committee of Parliament on External Affairs had undertaken a detailed review of the functioning of the Indian Council for Cultural Relations and their report was presented to Parliament on 19.12.95. The Committee's recommendations are under appropriate implementation by the ICCR.

(c) and (d). Steps have been taken to upgrade and modernise the infrastructure of the Council's Headquarters and Regional Offices in India. The Cultural Centre in Trinidad & Tobago will be made operational this year. Further Proposals for opening new Cultural Centres are also under consideration.

Steps have also been taken to increase the resources available to ICCR. The budgetary allocation for ICCR were increased from Rs.15 crores during 1994-95 to Rs.25 crores in 1995-96.

#### Lift Irrigation Schemes

2797. SHRIMATI M. PARVATI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Union Government are aware that for the benefit of small and marginal farmers in Ongole Parliamentary Constituency of Andhra Pradesh there are no lift irrigation schemes at work;

(b) whether Government are also aware that because of scarcity of rainfall in this area the economic

conditions of the small and marginal farmers are miserable;

(c) if so, whether Union Government propose to allocate some funds to them under the centrally sponsored schemes to enable them to take up lift irrigation schemes and better their economic condition; and

(d) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (d). There are thirty six lift irrigation schemes under execution in Ongole Parliamentary Constituency. Additional forty schemes are pending for want of funds. Because of scarcity of rainfall in the area, crops of small and marginal farmers have been reported to be affected. Under centrally sponsored scheme, (Integrated Rural Development Programme) subsidy amounting to Rs.83.665 lakh has been allotted to the Lift irrigation schemes for the year 1996-97 in the Ongole Parliamentary Constituency of Andhra Pradesh.

[Translation]

#### Government Schools in U.P.

2798. SHRI RAMSHAKAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Government schools in Uttar Pradesh alongwith the number of teachers working therein;

(b) whether there is shortage of teachers in these schools;

(c) if so, the number of posts lying vacant; and

(d) the time by which the Government propose to fill up these posts?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

[English]

#### Shortage of Medicine

2799. SHRI I.D. SWAMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government hospitals in Delhi are facing shortage of medicines and other equipments including those required for performing operations;

(b) if so, whether any survey has been made in that regard and if so, the outcome thereof hospital-wise;

(c) the steps taken to meet the shortages of medicines and equipments;

(d) whether the hospitals in the States are also similarly hit by shortage of supplies of medicines and equipments; and